

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM**

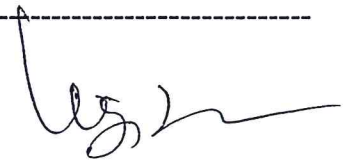
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/570/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SUMANGALA STEEL PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. VIJAYA KOMAR

General Manager
Sumangala Steel PVT Ltd



ORDER

Counsel for petitioner called absent. Shri R Vijayakumar, General Manager of the respondent company representing the respondent present and stated that the matter has been settled between the parties. He prayed time for filing the joint memo of compromise. Time extended at his request. Put up on 26.09.2017 at 10.30 A.M.

bc

**K Anantha Padmanabha Swamy
Member (Judicial)**